

REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixth Lok Sabha

Twenty Third Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1978

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

TWENTY-THIRD REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-Third Report.

2. The Committee met on the 21st August, 1978 for—

- I. Classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Allocation of time under Rule 294(1)(e) of the Rules of Procedure to the Resolutions at items Nos. 3, 4 and 5 set down in the List of Business for Thursday, the 24th August, 1978.

Classification and allocation of time to Bills

3. The Members concerned had been invited to present before the Committee their views on their Bills. Shri Tej Pratap Singh and Shrimati Parvathi Krishnan attended the sitting.

4. After considering all aspects of the Bills, the Committee recommend that (i) The Constitution (Amendment) Bill, 1978 (*Substitution of article 40*) by Shri Tej Pratap Singh, and (ii) The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1978 (*Amendment of section 21 and Second Schedule*) by Shrimati Parvathi Krishnan, be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolutions

5. The Members concerned had been invited to present their views on their resolutions before the Committee. Shri Laxmi Narain Nayak and Dr. Laxminarayan Pandeya attended the sitting.

6. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding reclamation of barren and fallow land for distribution to landless persons.	2 hrs.
(2) Resolution regarding steps to raise the standard of living of the people.	2 hrs.
(3) Resolution regarding supply of food at cheap rates.	2 hrs.

Recommendations

7. The Committee recommend that—

- (i) The classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) The allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

GODEY MURAHARI,

Chairman,

NEW DELHI;

August 21, 1978

Sravana 30, 1900 (Saka)

Committee on Private Members' Bills and Resolutions.

APPENDIX

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time allocated by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1978 (<i>Substitution of article 40</i>) by Shri Tej Pratap Singh.	95 of 1978	A	2 hrs.
2	The Indian Medicines Central Council (Amendment) Bill, 1978 (<i>Amendment of sections 2, 3, etc.</i>) by Dr. Bapu Kaldar.	122 of 1978	B	2 hrs.
3	The Constitution (Pondicherry) Scheduled Castes Order (Amendment) Bill, 1978 by Shrimati Parvathi Krishnan	134 of 1978	B	2 hrs.
4	The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1978 (<i>Amendment of section 21 and Second Schedule</i>) by Shrimati Parvathi Krishnan.	133 of 1978	A	2 hrs.
5	The Constitution (Amendment) Bill, 1978 (<i>Amendment of article 18</i>) by Shri Sharad Yadav.	129 of 1978	B	2 hrs.
6	The Constitution (Amendment) Bill, 1978 (<i>Amendment of article 75</i>) by Shri Sharad Yadav.	126 of 1978	B	2 hrs.
7	The Constitution (Amendment) Bill, 1978 (<i>Amendment of article 75</i>) by Shri Rasheed Masood.	128 of 1978	B	2 hrs.
8	The Constitution (Amendment) Bill, 1978 (<i>Amendment of article 75</i>) by Shri Narmada Prasad Rai.	127 of 1978	B	2 hrs.